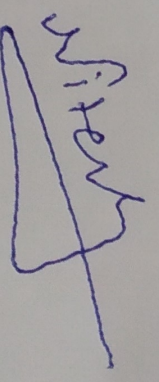


**FOR THE ATTENTION OF THE CREDITORS OF SHANKAR FERRO ALLOYS PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>	
1.	Name of corporate debtor SHANKAR FERRO ALLOYS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 24/09/2004
3.	Authority under which corporate debtor is incorporated / registered RoC-Jharkhand
4.	Corporate Identity No. of corporate debtor U27102JH2004PTC010959
5.	Address of the registered office and principal office (if any) of corporate debtor Nuagaon, ChakuliaDhalbhumgarhChakuliaPurbasingbhum JH 832301 IN Saktatia,
6.	Insolvency commencement date in respect of corporate debtor 1.10.2019
7.	Estimated date of closure of insolvency resolution process 28.03.2020(180 days from date of commencement of insolvency resolution process )
8.	Name and registration number of the insolvency professional acting as interim resolution professional CA Nitesh Kumar More, IBB/I/PA-001/IP-P01087/2017-18/11785
9.	Address and e-mail of the interim resolution professional, as registered with the Board 31 Ganesh Chandra Avenue, 6 <sup>th</sup> Floor, Kolkata:700013, West Bengal, nmore2091@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 18 Rabindra Sarani, Gate No 1, 7 <sup>th</sup> Floor, Room No 701, Kolkata:700001, nmore2091@gmail.com
11.	Last date for submission of claims 24.10.2019 (14 Days from date of intimation of order over email)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es): Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SHANKAR FERRO ALLOYS PRIVATE LIMITED on 1.10.2019. The creditors of SHANKAR FERRO ALLOYS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 24.10.2019 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : CA Nitesh Kumar More, IBB/I/PA-001/IP-P01087/2017-18/11785